

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: H.L. TECH FABRICS LIMITED Date of Commencement of Liquidation: 05-06-2023; List of Stakeholders as on Date: 28-07-2023; Name of IP: Mr. Vijender Sharma; Process Number: 1; Last 5 digit of registration number: 10022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				128882				NA
2	Liquidation costs incurred till date				431707				NA
3	Secured financial creditors	1	238448189	1	238449089				Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	1	2166799	1	2166799				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	2370170	1	1055699		1314471		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	242985158	3	242232176		1314471		